

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 2964 IA

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Charaideo, Sonari

Dated Guwahati, the st 01 April, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Memo No. DJCHA/2023/389 dated 16.03.2023

Sir,

With reference to the above, I am directed to inform you that Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate cum Civil Judge & Assistant Sessions Judge, Charaideo, Sonari has been granted permission to avail LTC for the block period of 2022-2025 to visit Chennai and Thiruvananthapuram along with his wife and daughter, by the shortest possible route, as per existing Rules, subject to being granted leave.

Shri Bhattacharjee may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 2965-2968 IA.
Copy to:-

Dated 01/04/2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate cum Civil Judge & Assistant Sessions Judge, Charaideo, Sonari with reference to his letter dated 15.03.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

sd/-
REGISTRAR (VIGILANCE)

DK